

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GVK INDUSTRIES LIMITED Date of Commencement of Liquidation: 15-12-2022; List of Stakeholders as on Date: 31-03-2024; Name of IP: Mr. Sai Ramesh Kanuparthi; Process Number: 1; Last 5 digit of registration number: 11510

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1242291	1	1242291	0	0	0	NA
2	Liquidation costs incurred till date	1	23196908	1	23196908	0	0	0	NA
3	Secured financial creditors	8	8211177174	8	8211177174	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	845772856	2	845736965	0	35891	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	566230410	1	39532211	0	339683058	187015141	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		16	9647619639	13	9120885549	0	339718949	187015141	